

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
	Under Liquidation	10 of IBC	Kaanha Shipping Private Limited
CP(IB)/133/10/AMR/2022	IA (IBC)/132/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Kantipudi Venkata Raju, Liquidator of Kaanha Shipping Private Limited Vs Board of Visakhapatnam Port Authority Visakhapatnam and 2 Ors

ORDER

IA (IBC)/132/2024:

Present: Mr. K. Venkata Raju, Liquidator.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 27.06.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**